

BA.TMP-7 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

TUESDAY, THE 07TH DAY OF APRIL, 2020 /18TH CHAITHRA, 1942

B.A. TMP - 7 OF 2020

CRIME NO.1989/2019 OF ANCHAL POLICE STATION, KOLLAM DISTRICT

PETITIONER/ACCUSED NO.3:

MUHAMMED NABEEL, AGED 27 YEARS,
S/O.MUSTHAFA, NOOR MANZIL,
PUNUKKANNOOR, ALUMMOODU P.O.,
KOTTAMKARA VILLAGE, KOLLAM DISTRICT.

BY ADVS.SRI.BINU GEORGE
SMT.HEMALATHA

RESPONDENT/STATE:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, PIN-682 031.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 07.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post this application along with B.A.No.2186/2020 on 8.4.2020, for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/7/4/2020